

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/21/154/2018

Dated: 05.03.2019

Between:

1. E. Pochamma,
W/o. Late E. Pochaiah,
Aged about 47 years,
R/o. Q.No.22149, ODF Estate,
Yeddumailaram,
Medak District 502 205.
2. E. Naresh Kumar,
S/o. Late E. Pochaiah,
Aged about 26 years, Occ: unemployed,
R/o. Q.No.22149, ODF Estate,
Yeddumailaram,
Medak District 502 205.

í Applicants

AND

1. Union of India rep. by
Secretary,
Ministry of Defence,
104, South Block,
New Delhi.
2. The General Manager,
Ordnance Factory Board,
Yeddu-mailaram, Medak District.
3. The Principal Controller of Accounts (FYS),
Ministry of Defence, 10-A,
Shaheed Khudiram Bose Road,
Kolkata 611 011.
4. The Controller of Finance and Accounts (FYS),
Accounts Office, Ordnance Factory Medak,
Yeddu-mailaram, Medak District 502 205.

... Respondents

Counsel for the Applicants : Mr. B. Pavan Kumar

Counsel for the Respondents : Mrs. B. Gayatri Varma,
Sr. PC to CG

CORAM:

Hon'ble Mr. Justice R. Kantha Rao, Member (J)
Hon'ble Mrs. Naini Jayaseelan, Member (A)

ORAL ORDER

[Per Hon'ble Mr. Justice R. Kantha Rao, Member (J)]

Learned counsel appearing for the applicants seeks permission to withdraw the O.A. Permission accorded. Therefore, the O.A. is dismissed as withdrawn. No order as to costs.

(NAINI JAYASEELAN)
MEMBER (A)

(JUSTICE R. KANTHA RAO)
MEMBER (J)

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